

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



Third LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FOURTH REPORT

(Third Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Fourth Report.

2. The Committee met on the 7th August, 1962 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 10th August, 1962.

3. The Members whose resolutions had been included in the List of Business for the 10th August, 1962 had been invited to present their views on the resolutions before the Committee. Sarvashri Diwan Chand Sharma, Ananda Nambiar and Rameshwar Tantia attended the sitting.

4. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding Compulsory Life Insurance.	1 hour 45 minutes.
(2) Resolution regarding Urban and Rural Housing and Slum Clearance Schemes.	1½ hours.
(3) Resolution regarding Amenities for third class railway passengers.	1 hour.
(4) Resolution regarding Consumer Co-operative Stores.	1 hour.
(5) Resolution regarding Resignation of Governments before General Elections.	1½ hours.
(6) Resolution regarding Stabilisation of prices of essential commodities.	1½ hours.

NEW DELHI;

S. V. KRISHNAMOORTHY RAO.

August 7, 1962

Sravana 16, 1884 (Saka)